

Open Court
**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 24th day of July, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Original Application No.330/00549/2018
(U/S 19, Administrative Tribunal Act, 1985)

Om Prakash Saxena.

.....Applicant.

By Advocate – Shri Hari Om Khare.

V E R S U S

Union of India & others.

.....Respondents.

By Advocates : Shri L.M. Singh.

O R D E R

List revised. None present for the applicant. Shri M.K. Yadav proxy for Shri L.M. Singh, Advocate for the respondents is present.

2. Record reveals that the counsel for applicant was not present even on earlier several occasions. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

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